



**Central Administrative Tribunal
Principal Bench**

**C.P. No. 214/2019
In
O.A. No. 4364/2018**

This the 17th day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ms. Rita
 D/o Sh. Raghunath Prasad
 Aged about 59 years,
 Group 'B'
 R/o T-39, Dayal Park,
 West Sagarpur, Delhi – 110046
 Mobile No.: 9868214059

School Address:

PGT (Graphics) ID No. 19820733
 Dr. Rajinder Prasad Sarvodaya Vidyalaya,
 President Estate, New Delhi - 110004

... Applicant

(By Advocate: Sh. K.P. Gupta)

VERSUS

1. Sh. Sanjay Goel
 Director of Education
 Govt. of NCT of Delhi
 Old Secretariat,
 Delhi – 110054

2. Sh. Tapeshwar
 Deputy Director of Education (District Central)
 Govt. of NCT of Delhi
 Office of the Deputy Director of Education
 (District Central)
 Plot No. 5, Old Mahila College Building,
 Jhandewalan, Karol Bagh,
 Delhi – 110055



3. Ms. Veena Singh
Deputy Director of Education (Zone-XXVI)
Govt. of NCT of Delhi
Office of the Deputy Director of Education
(District Central)
Plot No. 5, Old Mahila College Building,
Jhandewalan, Karol Bagh,
Delhi – 110055

4. Ms. Om Lata Singh
Principal
Dr. Rajendra Prasad Sarvodaya Vidyalaya
President's Estate,
New Delhi - 110004

... Respondents

(By Advocate: Sh. Rohit Bhagat for Sh. Saurabh Chadda)

ORDER (Oral)

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):

Sh. K.P. Gupta, learned counsel appeared on behalf of the applicant. Sh. Rohit Bhagat appeared as proxy to Sh. Saurabh Chadda, learned counsel for the respondents.

2. Learned counsel for the applicant pleads that the judgement dated 30.11.2018 passed by this Tribunal in OA No. 4364/2018 has since been complied with by the respondents hence the applicant does not want to pursue this CP further and the same may be closed, as having become infructuous.

3. In view of the foregoing, CP No. 214/2019 stands closed. Notices are discharged.



(Pradeep Kumar)
Member (A)

/akshaya/

(Justice Vijay Lakshmi)
Member (J)